

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2015
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: M/s. Apogee Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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TCP No. 44/74(2)/NCLT/MB/MAH/2015

1. None present.
2. Registry is directed to issue notice of hearing. Adjourned. to
02.03.2017.

30th January, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)